the Pentagon paper. Madam, I demand of the Government to clarify  $it_s$  stand on the Pentagon paper...

THE DEPUTY CHAIRMAN: Luckily there  $i_8$  no statement in the House; otherwise, I would have many more clarifications to...

SHRI DIPEN GHOSH: Madam, it has come out in the newspapers..

THE DEPUTY CHAIRMAN: I have other Special Mentions also.

प्रमोद महाजन (महाराष्ट्र) : শ্বী उपसभापति महोदया, हमारे देश की **भावनाग्रों से ग्रपने को ग्रौर ग्रपने दल** की स्थिति को जोडते हुए मैं एक बात कहना चाहता हूं कि हमने ग्रग्नि नाम से एक प्रक्षेपणास्त्र विकसित किया है । यह बड़ा शक्तिशाली ग्रौर उपयक्त प्रक्षेपणास्त्र है। समाचार पत्नों में जो खँबरें छपी हैं उसमें इस क्षेपणास्त्र को नष्ट करने के लिए ग्रमेरिका दबाव डालेगा । इस प्रकार को चर्जी है। रूस के विघटन **के बाद ग्र मे**रिका दुनिया में एक ध्रुवीय व्यवस्था चाहता है---सिंगल पोलार वर्ल्ड मौर उसकी इस दिशा में केवल भारत ही सबसे बडा रोडा, सबसे बडी रुकावट है । इसलिए म्रमेरिका जरूर यह प्रयास करेगा कि हिन्दूस्तान की सारी नीतियों पर दबाव द्याये । मैं सरकार से मांग करता हूं कि वह इस ग्रमेरिको दबाव में न ग्राये । उनके साम ने घटने न टिकेंं । राजनीति से ऊपर जाकर में इस सबंध में कह सकता हूं कि सारा दश और सारे दल डस दबाव के खिलाफ हैं ग्रौर उनके साथ लेकिन उन्हें स्वयं नेतृत्व करते रहेंगे हुए इस दबाव का विरोध करना चाहिए ।

## Need for action 2gainst the reported inclusion of Punjab and Part of Jammu and Kashmir in Mohajir map

SHRI V. NARAYANASAMY (Pondicherry): Madam Deputy Chairman, Pakistan's involvement in the internal affairs of our country has been condemned by all political leaders of this country. Moreover, the Prime Minister when he went to attend the U.N. meeting made it categorical that Pakistan had no business to interfere in Jammu and Kashmir affairs and everything would be decided on the basis of the Simla Agreement. Pakistan, apart from abetting and aiding the militants in Punjab and Jammu and Kashmir, is also supporting an organisation called "Mohajir".

THE DEPUTY CHAIRMAN: What organisation?

SHRI V. NARAYANASAMY; Mohajir.

THE DEPUTY CHAIRMAN: Mohajir?

SHR<sub>I</sub> V. NARAYANASAMY: Madam, I don't know Urdu, therefore, this  $i_s$  my pronunciation.

THE DEPUTY CHAIRMAN: That is why I wanted to make it clear so that it is recorded properly for your benefit.

SHRI V. NARAYANASAMY: This organisation is being headed by one M. K. Mohajir. He is the Chairman of this organisation which is an underground militant organisation. They have been opposing the people of Sindh region. They issued a pamphlet and a map of what is called "Mo. hajiristan" Their aim is to have Punjab and Jammu and Kashmir and also part of the Sindh region as one nation. Since Sindh region is opposed to the Karachi administration, Islamabad is supporting this organisa. tion in an indirect manner. They have been collecting weapons and they have been fighting with the people of Sindh region. Apart from that, they have been circulating pamphlets and maps in the Indian borders to the militants who have been crossing over to, India. The people who have got training in Pakistan are given these pamphlets and maps. They have been given to understand that this particular country, called "Mohajiristan" must also be settled as a third

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country. Their slogan is that partition of India in 1947 is incomplete and a third country called "Mohajiristan"  $i_{\rm S}$  to be established. That is their aim.

Madam, I would like to know the reaction of the Government of India because it is an open challenge to our country by Pakistan and the underground militants who have been issuing these pamphlets and maps. The map has been published in one of the newspapers. The Sindh region is very small and the entire Punjab and Jammu and Kashmir have been added to that. Pakistan's clandestine attitude of abetting and aiding this militant organisation within their own country and also the militants in India is very clear. Therefore, I would like to know from the External Affairs Minister what action the Government has taken against Pakistan's design and the underground militants called "Mohajirs" who have been trying to bring out a map separating these two parts, Punjab and Jammu and Kashmir, from India, I want the Government to respond to it.

THE DEPUTY CHAIRMAN: Special Mentions, are over. Now further d scussion on the Motion of Thanks on the President's Address. Mr. Hiphei, you were speaking. You can speak or five minutes.

SHRI HIPHEI (Mizoram): Madam, I may not be able to conclude my speech within five minutes.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-ARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JAC-OB): Madam, when he was called last time he gave his time to somebody else.

THE DEPUTY CHAIRMAN: He has already made a part of his speech but he did not conclude it. If the hon. Member so agrees we can adjourn the House for lunch. He can start at 2.30 p.m. SHRI HIPHEI: I may be able to complete my speech within five minutes.

THE DEPUTY CHAIRMAN: I did not say that. I said, you can speak now and you can continue after lunch also. If the House so agrees we can adjourn the House for lunch now. You can start at 2.30 p.m. with your speech.

SOME HON. MEMBERS: Yes.

THE DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 p.m.

The House re-assembled after lunch at thirty-four minutes past two of the clock.

The Vice-Ch. airman (Dr. Nagen Saikia) in the Chair.

## THE BUDGET (JAMMU AND KASHMIR) 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1992-93.

## SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR) 1991.92

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for

Budget .